NOTIFICATION

GSR In exercise of the powers conferred by sub-section (1) read with clause (d) of sub-section (2) of section 25 of the University Grants Commission Act, 1956 (3 of 1956), the Central Government hereby makes the following rules regulating the method of recruitment to certain posts in the University Grants Commission, namely:—

1. Short title and commencement.—(1) These rules may be called the University Grants Commission, Chief Statistical Officer and Data Entry Operator, Group 'A' and Group 'C' posts Recruitment Rules, 1997.

   (2) They shall come into force on the date of their publication in the Official Gazette.

2. Application.—These rules shall apply to the posts specified in column 1 of the Schedule annexed to these rules.

3. Number of posts, classification and scale of pay.—The number of posts, their classification and the scale of pay attached thereto shall be as specified in columns 2 to 4 of the said Schedule.

Method of recruitment, age limit and other qualifications etc.—The method of recruitment to the said posts, age limit, qualifications and other matters relating
there shall be as specified in column 5 to 14 of the
table.

5. Disqualification.— No person —
(a) who has entered into or contracted a marriage with
a person having a spouse living; or
(b) who having a spouse living has entered into or
contracted a marriage with any person,
shall be eligible for appointment to any of the
said posts:

Provided that the Central Government may,
if satisfied that such marriage is permissible under the
personal law applicable to such person and the other
party to the marriage and that there are other grounds
for so doing, exempt any person from the operation of
this rule.

6. Power to relax.— Where the Central Government is of
opinion that it is necessary or expedient so to do, it may,
by order and for reasons to be recorded in writing,
relax any of the provisions of these rules with respect
to any class or category of persons.

7. Saving.— Nothing in these rules shall affect reservations,
relaxation of age limit and other concessions, required
to be provided for the Scheduled Castes, the Scheduled
Tribes, Ex-Servicemen and other special categories of
persons in accordance with the orders issued by the
Central Government from time to time in this regard.
<table>
<thead>
<tr>
<th>No.</th>
<th>Name of post</th>
<th>Number of post</th>
<th>Classification</th>
<th>Scale of pay</th>
<th>Whether benefit of added years of service admissible under Rule 30 of the Central Services (Pension) Rules, 1972.</th>
<th>Whether selection or non-selection post</th>
<th>Age limit for direct recruitment</th>
<th>Educational and other qualifications required for direct recruitment</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
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<td>At any stage of selection, the Central Government is of the opinion that numbers of candidates from communities possessing requisite experience are not likely to be available to fill up vacancy reserved for them.</td>
<td>Desirable:</td>
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<td></td>
<td></td>
<td>1) Training in Education Research Planning in some recognised institution.</td>
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<td>2) Experience of working on computer system of data storage and retrieval.</td>
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<td>3) Doctorate Degree.</td>
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</tbody>
</table>
2. Data Entry Operator

- Subject to variation depending on Non-Gazetted.
- General Central Rs. 1200-30-
  Services
- Group C, 1560-25-40-
  Non-Ministerial,
  2040

<table>
<thead>
<tr>
<th>1</th>
<th>2</th>
<th>3</th>
<th>4</th>
<th>5</th>
<th>6</th>
<th>7</th>
<th>8</th>
</tr>
</thead>
</table>
| 2. Data Entry Operator | 4* (1997) | General Central Rs. 1200-30- | No | Not applicable (Relaxable for employees of Central and State Government, Universities and autonomous bodies, upto 40 years)
|   |   | Services | 1560-25-40- |   |   |   |   |
|   |   | Group C, 2040 | Non-Ministerial, |   |   |   |   |

1) Matriculation from a recognised Board
2) One year Diploma in Data Entry Operator from a recognised Institution.
3) Data Entry speed of 6000 key depressions per hour.
4) Two years' experience in any Electron Data Processing Organization.
5) Two years' experience in the case of candidates belonging to the Scheduled Castes or the Scheduled Tribes.
By direct recruitment. Not applicable. 1) Joint Secretary, University Grants Commission.. Chairman.

2) Two Professors/Lecturers of a University to be nominated by the Secretary, University Grants Commission.. Member.

3) Divisional Head/Incharge of Administration of University Grants Commission.. Member.

To The Manager, Government of India Press, Mayapuri, Ring Road, New Delhi

Joint Secretary to the Government of India
(No.F.4-51/96-U.I)